NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 21.05.2025 COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2970 of 2025	Vineet Polyfab Pvt. Ltd.	Honey Satpal
	in Comp. App. (AT)	Vs.	
	(Ins) No of 2025	Vinit Knittings Pvt. Ltd.	
2.	I.A. No. 2972 of 2025	Pramod Chaudhary	Sumit Kalra
	in Comp. App. (AT)	Vs.	
	(Ins) No of 2025	Punjab & Sind Bank	
3.	I.A. No. 2973 of 2025	Asif Ahmed Siddique	Anuj Tiwari
	in Comp. App. (AT)	Vs.	
	(Ins) No of 2025	UCO Bank & Ors.	
4.	I.A. No. 2974 of 2025	Yogender Singh,	Harsh Sharma
	in Comp. App. (AT)	(Erstwhile Director of the Company)	
	No of 2025	Vs.	
		Registrar of Company	

Copy to: -

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

By order -sd/-Assistant Registrar